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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

I. On **25 January 2010**, the Committee approved the deletion of the five entries specified below from its Consolidated List. These de-listings are a result of the review of the Consolidated List called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Taliban individuals section A:

TI.F.18.01. Name: 1: FAZL MOHAMMAD 2: FAIZAN 3: QAMARUDDIN 4: na

Name (original script): فضل محمد فيضان قمر الدين

Title: Maulavi **Designation:** Deputy Minister of Commerce of the Taliban regime **DOB:** 1969 **POB:** Khair Kot district, Paktika province, Afghanistan **Good quality a.k.a.:** Faiz Mohammad Faizan **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** Khair Kot district, Paktika province **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Election registration card number is 07503858.

TI.M.41.01. Name: 1: ABDUL HAKIM 2: MONIB 3: MOHAMMAD 4: NAZAR

Name (original script): عبدالحكيم منيب محمد نظر

Title: Maulavi **Designation:** Deputy Minister of Frontier Affairs of the Taliban regime **DOB:** 1974 **POB:** Hazarkhel village, Zurmat district, Paktia province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number D 004548 **National identification no.:** 22273 **Address: a)** Hazarkhel village, Zormat district, Paktia province, Afghanistan **b)** Uruzgan province **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 31 Jul. 2006, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Renounced the Taliban and joined the government representing the Zurmat district in the Loya Jirga. Governor of Uruzgan province, Afghanistan, as of May 2007.

TI.M.32.01. Name: 1: WAKIL 2: AHMAD 3: MUTAWAKIL 4: ABDUL GHAFAR

Name (original script): وکیل احمد متوکل عبد الغفار

Title: Maulavi **Designation:** Minister of Foreign Affairs of the Taliban regime **DOB:** 1970 **POB:** Maiwand district, Kandahar province, Afghanistan **Good quality a.k.a.:** Abdul Wakil Mutawakil **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number OR 35914, issued on 26 Aug. 2005 valid until 27 Mar. 2008 **National identification no.:** 615565 **Address:** Spin Kalay intersection, Khan Mina district Ward, Khoshhal, Kabul, Afghanistan **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** na

TI.A.37.01. Name: 1: SHAMS-US-SAFA 2: AMINZAI 3: na 4: na

Name (original script): شمس الصفا امين زى

Title: na **Designation:** Press-Centre, Ministry of Foreign Affairs of the Taliban regime **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007) **Other information:** na

TI.H.65.01. Name: 1: MOHAMMAD MUSA 2: HOTTAK 3: ABDUL MEHDI 4: na

Name (original script): محمد موسى هوتک عبد المهدى

Title: a) Maulavi b) Haji **Designation:** Deputy Minister of Planning of the Taliban regime **DOB:** 1954 **POB:** Jelrez district, Maidan Wardak province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** Deh Now District Ward, Kabul, Afghanistan **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Member of Parliament elected from Wardak province and Deputy Head of the Internal Security Committee of Afghanistan parliament as of May 2007.

II. On **25 January 2010**, the Committee approved the amendments specified with strikethrough and underline in the 35 entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.161.04. Name: 1: FARID 2: AIDER 3: na 4: na

Name (original script): فرید عیدر

Title: na **Designation:** na **DOB:** 12 Oct. 1964 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) Achour Ali b) Terfi Farid **Low quality a.k.a.:** na Abdallah **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) Via Milanese, 5 – 20099 Sesto San Giovanni (MI), Italy b) via Italia 89/A, Paderno Dugnano (MI), Italy (domicile) c) via Provinciale S. Maria Cubito, 790, Marano di Napoli (NA), Italy (domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 25 Jan. 2010) **Other information:** Fiscal Code DRAFRD64R12Z301C. Sentenced in Italy in Mar. 2002 to 8 years of imprisonment by the Tribunal of Naples. The Naples judicial authority issued an arrest warrant for him on 16 Nov. 2007. Fugitive as at 14 Dec. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.A.157.04. Name: 1: ABD AL WAHAB 2: ABD AL HAFIZ 3: na 4: na

Name (original script): عبد الوهاب عبد الحافظ

Title: na **Designation:** na **DOB:** a) 7 Sep. 1967 b) 30 Oct. 1958 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) Ferdjani Mouloud b) Rabah Di Roma c) Abdel Wahab Abdelhafid born on 30 Oct. 1968 in Algeria **Low quality a.k.a.:** a) Mourad b) Said **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Via Lungotevere Dante - Rome, Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010) **Other information:** Sentenced in absentia to ~~five~~ 5 years of imprisonment by the Tribunal of Naples on ~~19 May 2005~~ 22 Mar. 2002. The Naples judicial authority issued an arrest warrant for him on 19 May 2005. Fugitive as of ~~Sep-2007~~ at Jun. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.A.160.04. Name: 1: FETHI 2: BEN HASSEN 3: BEN SALEM 4: AL-HADDAD

Name (original script): فتحي بن حسن بن سالم الحداد

Title: na **Designation:** na **DOB:** a) 28 Jun. 1963 b) 28 Mar. 1963 **POB:** Tataouene, Tunisia **Good quality a.k.a.:** ~~na~~ a) Fethi ben Assen Haddad b) Fathy Hassan Al Haddad **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L183017, issued on 14 Feb. 1996, expired on 13 Feb. 2001 **National identification no.:** na **Address:** a) Via Fulvio Testi, 184 – Cinisello Balsamo (MI), Italy b) Via Porte Giove, 1 – Mortara (PV), Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 20 Dec. 2005, 21 Dec. 2007, 25 Jan. 2010) **Other information:** Fiscal Code: HDDFTH63H28Z352V. Sentenced to ~~five~~ 5 years of imprisonment by the Tribunal of Naples on ~~19 May 2005~~ 22 Mar. 2002. The Naples judicial authority issued an arrest warrant for him on 19 May 2005. Re-arrested on 16 Dec. 2006 for using a false identity. Released on 22 Mar. 2007 due to an order suspending the sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.K.158.04. Name: 1: ABDERRAHMANE 2: KIFANE 3: na 4: na

Name (original script): عبد الرحمن كيفان

Title: na **Designation:** na **DOB:** 7 Mar. 1963 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** ~~na~~ Moroccan **Passport no.:** na **National identification no.:** na **Address:** Via S. Biagio, 32 or 35 – Padre Massimiliano Kolbe 25, Sant' Anastasia (NA), Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010) **Other information:** Sentenced for a 20 months prison term in Italy on 22 Jul. 1995 for providing support to the Armed Islamic Group (GIA) (~~listed under permanent reference number QE.A.6.01.~~). Sentenced to ~~three~~ 5 years and six months of imprisonment by the Court of Appeal of Naples on 16 Mar. 2004. A new trial will be held by decision of the Supreme Court. the Tribunal of Naples on 22 Mar. 2002. The Appeal Court of Naples reduced the sentence to 3 years and 6 months on 16 Mar. 2004, which was confirmed in a new trial on 15 Jul. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009

QI.A.200.05. Name: 1: DIEMAN 2: ABDULKADIR IZZAT 3: na 4: na

Name (original script): ديمان عبد القادر عزت

Title: na **Designation:** na **DOB:** 4 Jul. 1965 **POB:** Kirkuk, Iraq **Good quality a.k.a.:** Deiman Alhasenben Ali Aljabbari, born 4 Jul. 1965 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweise") A 0141062 **National identification no.:** na **Address:** ~~Nuremberg~~ In prison in Germany **Listed on:** 6 Dec. 2005 (amended on 25 Jan. 2010) **Other information:** ~~na~~ Sentenced for supporting a foreign terrorist organization and other offences on 25 Jun. 2007 to 3 years and 3 months of imprisonment. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.B.136.03. Name: 1: MOKHTAR 2: BELMOKHTAR 3: na 4: na

Name (original script): مختار بلمختار

Title: na **Designation:** na **DOB:** 1 Jun. 1972 **POB:** Ghardaia, Algeria **Good quality a.k.a.:** a) Abou Abbes Khaled b) Belaouar Khaled Abou El Abass c) Belaouer Khaled Abou El Abass d) Belmokhtar Khaled Abou El Abes e) Khaled Abou El Abass f) Khaled Abou El Abbes g) Khaled Abou El Abes h) Khaled Abulabbas Na Oor i) Mukhtar Belmukhtar **Low quality a.k.a.:** a) Belaoua b) Belaour **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 11 Nov. 2003 (amended on 12 Apr. 2006, 2 Jul. 2007, 7 Apr. 2008, 25 Jan. 2010) **Other information:** Son of Mohamed and Zohra Chemkha. Former head of the southern zone for Katibat el Moulathamoune group, a part of the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Active in Northern Mali. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.N.165.04. Name: 1: YACINE 2: AHMED 3: NACER 4: na

Name (original script): ياسين احمد ناصر

Title: na **Designation:** na **DOB:** 2 Dec. 1967 **POB:** Annaba, Algeria **Good quality a.k.a.:** a) Yacine Di Annaba **Low quality a.k.a.:** na a) Il Lungo b) Naslano **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) Rue Mohamed Khemisti, 6₁— Annaba (DZZ), Italy b) Vicolo Duchessa, 16 and Via Genova, 121 – Naples, Italy (Domicile) c) via San Bartolomeo, 12 Carvano (VA), Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 25 Jan. 2010) **Other information:** Sentenced to ~~five~~ 5 years of imprisonment by the Tribunal of Naples on 19 May 2005 on 22 Mar. 2002. Arrested in France on 5 Jul. 2005 and extradited on 27 Aug. 2005 to Italy. ~~Detained as of Sep. 2007.~~ Released on 7 Nov. 2007. Residing in Algeria as at May 2009. Father's name is Ahmed Nacer Abderrahmane. Mother's name is Hafsi Mabrouka. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.E.159.04. Name: 1: ALI 2: ~~EL HEIT~~ MOHAMED 3: ~~na~~ EL HEIT 4: na

Name (original script): علي محمد الحيط علي الحيط

Title: na **Designation:** na **DOB:** 20 Mar. 1970 **POB:** Rouiba, Algeria **Good quality a.k.a.:** a) Kamel Mohamed, born 30 Jan. 1971 b) ~~Ali Di Roma~~ b) Kamel Mohamed, born 20 Mar. 1970 in Algeria **Low quality a.k.a.:** na a) Ali Di Roma b) Ali Il Barbuto **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) Via D. Fringuello, 20₁ – Rome, Italy b) 3 via Ajraghi, Milan, Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 21 Dec. 2007, 25 Jan. 2010) **Other information:** Sentenced to ~~five~~ 5 years of imprisonment by the Tribunal of Naples on 19 May 2005 on 22 Mar. 2002. Released on 5 Oct. 2006. Arrested again on 11 Aug. 2 Jan. 2006 for terrorist offences. ~~Detained in Italy as of Sep. 2007.~~ Released from detention in Rome on 1 Feb. 2008 because of a denial of expulsion. On probation as at 14 Apr. 2008 (repealed on 31 Mar. 2009). Residing in Milan, Italy, as at Mar. 2009. Mother's name is Hamadche Zoulicha. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.A.109.03. Name: 1: ZULKIFLI 2: ABDUL HIR 3: na 4: na
Title: na **Designation:** na **DOB:** a) 5 Jan. 1966 b) 5 Oct. 1966 **POB:** Muar Johor, Malaysia **Good quality a.k.a.:** a) Musa Abdul Hir b) Muslimin Abdulmotalib c) Salim Alombra d) Armand Escalante e) Normina Hashim f) Henri Lawi g) Hendri Lawi h) Norhana Mohamad i) Omar Salem j) Ahmad Shobirin k) Bin Abdul Hir Zulkifli **Low quality a.k.a.:** na a) Abdulhir Bin Hir b) Hassan c) Hogalu d) Hugalul e) Lagu f) Marwan **Nationality:** Malaysian **Passport no.:** A 11263265 **National identification no.:** a) 660105-01-5297 b) driver license number D2161572 issued in California, USA **Address:** Seksyen 17, Shah Alam, Selangor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 25 Jan. 2010) **Other information:** na The Court for the Northern District of California, USA, issued a warrant of arrest for him on 1 Aug. 2007. At large in the Southern Philippines. Mother's name is Minah Bintu Aogist Abd Aziz. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

QI.B.162.04. Name: 1: ABDELHADI 2: BEN DEBKA 3: na 4: na
Name (original script): الهادي بن دبكة
Title: na **Designation:** na **DOB:** 17 Nov. 1963 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) L'Hadi Bendebka b) El Hadj Ben Debka **Low quality a.k.a.:** a) Abd Al Hadi b) Hadi **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Algeria, (as at Nov. 2008) b) Via Garibaldi, 70, San Zenone al Po (PV), Italy, (previous address as at 17 Dec. 2001) c) Via Manzoni, 33, Cinisello Balsamo (MI), Italy, (previous address as at Mar. 2004) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 7 Apr. 2008, 2 Dec. 2008, 25 Jan. 2010) **Other information:** Sentenced to eight 8 years of imprisonment by the Court of Appeal of Naples on 16 Mar. 2004. by the Tribunal of Naples on 22 Mar. 2002. Detained in Italy as at Sep. 2007. Detained in Italy until 29 Aug. 2008. Returned to Algeria. Deported to Algeria on 13 Sep. 2008, where he resides as at Nov. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.A.163.04. Name: 1: MOUSTAFA 2: ABBES 3: na 4: na
Name (original script): مصطفى عباس
Title: na **Designation:** na **DOB:** 5 Feb. 1962 **POB:** Osniers, Algeria **Good quality a.k.a.:** a) Mostafa Abbes b) Mostafa Abbas born in France on 5 Feb. 1962 c) Mustafa Abbas d) Moustapha Abbes **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Algeria, (as at Nov. 2008) b) Via Padova, 82- Milan, Italy, (previous address as at Mar. 2004) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 25 Jan. 2010) **Other information:** Sentenced to three 3 years and 6 months of imprisonment by the Tribunal of Naples on 49 May 2005 22 Mar. 2002. Released on 30 Jan. 2006 due to an order suspending the sentence. Returned to Algeria where he resides as at Nov. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.



QI.D.164.04. Name: 1: OTHMAN 2: DERAMCHI 3: na 4: na

Name (original script): عثمان درمشی

Title: na **Designation:** na **DOB:** 7 Jun. 1954 **POB:** Tighennif, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Abou Youssef **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Algeria, (as at Nov. 2008) b) Via Milanese, 5, 20099 Sesto San Giovanni (MI), Italy, (previous address as at Mar. 2004) c) Piazza Trieste, 11, Mortara, Italy, (previous address as at Oct. 2002) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 25 Jan. 2010) **Other information:** Fiscal Code DRMTMN54H07Z301T. Sentenced to ~~eight~~ 8 years of imprisonment by the Tribunal of Naples ~~on 19 May 2005~~ 22 Mar. 2002. Detained in Spoleto, Italy until 30 Jul. 2008 and ~~returned~~ deported to Algeria on 22 Aug. 2008, where he resides as at Nov. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.A.166.04. Name: 1: YUCEF 2: ABBES 3: na 4: na

Name (original script): يوسف عباس

Title: na **Designation:** na **DOB:** 5 Jan. 1965 **POB:** Bab el Oued, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Giuseppe **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Via Padova, 82, Milan, Italy (Domicile) b) Via Manzoni, 33, Cinisello Balsamo (MI), Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 7 Apr. 2008, 25 Jan. 2010) **Other information:** Sentenced in absentia to 3 years and 6 months of imprisonment by the Tribunal of Naples on 22 Mar. 2002. Italian authorities issued bench warrant for him on 2 Jul. 2008 and consider him to be fugitive as of 5 Jul. 2008. Reportedly deceased in 2000. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.M.31.01. Name: 1: UTHMAN 2: OMAR 3: 2: MAHMOUD 3: UTHMAN 4: na

Name (original script): عثمان عمر محمود عثمان

Title: na **Designation:** na **DOB:** a) 30 Dec. 1960 b) 13 Dec. 1960 **POB:** na Bethlehem, West Bank, Palestinian Territories **Good quality a.k.a.:** a) Al-Samman Uthman, Al-Samman b) Umar Uthman, Umar c) Omar Mohammed Othman **Low quality a.k.a.:** a) Abu Qatada Al-Filistini, Abu Qatada b) Abu Umr Takfiri, Abu Umr c) Abu Omar Abu Umar, Abu Omar d) Abu Umar Umar, Abu Umar e) Abu Ismail **Nationality:** na Jordanian **Passport no.:** na **National identification no.:** na **Address:** na United Kingdom (since 1993) **Listed on:** 17 Oct. 2001 (amended on 14 Mar. 2008, 24 Mar. 2009, 25 Jan. 2010) **Other information:** Associated with Al-Qaida-related groups in the United Kingdom and other countries. Convicted in absentia in Jordan for involvement in terrorist acts in 1998. Arrested in Feb. 2001 in the United Kingdom, was further detained between Oct. 2002 and Mar. 2005 and between Aug. 2005 and Jun. 2008. Currently in custody in the United Kingdom since Dec. 2008 pending the outcome of deportation proceedings (as at Mar. 2009). Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

QI.M.116.03. Name: 1: AMRAN 2: MANSOR 3: na 4: na

Title: na **Designation:** na **DOB:** 25 May 1964 **POB:** Johor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** Henry **Nationality:** Malaysian **Passport no.:** A 10326821 **National identification no.:** 640525-01-5885 **Address:** Kg. Sg. Tiram, Johor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 25 Jan. 2010) **Other information:** Released from detention and believed to be in Indonesia. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

QI.S.124.03. Name: 1: YAZID 2: SUFAAT 3: na 4: na
Title: na **Designation:** na **DOB:** 20 Jan. 1964 **POB:** Johor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Joe b) Abu Zufar **Nationality:** Malaysian **Passport no.:** A 10472263 **National identification no.:** 640120-01-5529 **Address:** Taman Bukit Ampang, State of Selangor, Malaysia (as at Apr. 2009) **Listed on:** 9 Sep. 2003 (amended on 3 May 2004, 1 Feb. 2008, 10 Aug. 2009, 25 Jan. 2010) **Other information:** Detained by Malaysian authorities in Dec. 2001 and ~~released from detention on 24 Nov. 2008~~ given conditional release on 30 Jan. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

QI.M.118.03. Name: 1: NOORDIN 2: MOHAMMAD TOP 3: na 4: na
Title: na **Designation:** na **DOB:** 11 Aug. 1969 **POB:** Johor, Malaysia **Good quality a.k.a.:** Nordin Mohd. Top **Low quality a.k.a.:** na **Nationality:** Malaysian **Passport no.:** A 9775183 **National identification no.:** 690811-10-5873 **Address:** Kg. Sg. Tiram, Johor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 23 Feb. 2009, 25 Jan. 2010) **Other information:** Confirmed to have died in Sep. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

QI.A.236.08. Name: 1: HAMID 2: ABDALLAH 3: AHMAD 4: AL-ALI

Name (original script): حامد عبد الله أحمد العلي

Title: na **Designation:** na **DOB:** 20 Jan. 1960 **POB:** Kuwait **Good quality a.k.a.:** a) Dr. Hamed Abdullah Al-Ali b) Hamed Al-'Ali c) Hamed bin 'Abdallah Al-'Ali d) Hamid 'Abdallah Al-'Ali e) Hamid 'Abdallah Ahmad Al-'Ali f) Hamid bin Abdallah Ahmed Al-Ali g) Hamid Abdallah Ahmed Al-Ali **Low quality a.k.a.:** a) Abu Salim **Nationality:** Kuwaiti **Passport no.:** Kuwaiti passport number 1739010 issued in Kuwait, issued on 26 May 2003 and expired on 25 May 2008 **National identification no.:** na **Address:** na Kuwait (residence as at Mar. 2009) **Listed on:** 16 Jan. 2008 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

QI.A.238.08. Name: 1: MUBARAK 2: MUSHAKHAS 3: SANAD 4: MUBARAK AL-BATHALI

Name (original script): مبارك مشخص سند مبارك البذالي

Title: na **Designation:** na **DOB:** 1 Oct. 1961 **POB:** Kuwait **Good quality a.k.a.:** a) Mubarak Mishkhis Sanad Al-Bathali b) Mubarak Mishkhis Sanad Al-Badhali c) Mubarak Al-Bathali d) Mubarak Mishkhas Sanad Al-Bathali e) Mubarak Mishkhas Sanad Al-Bazali f) Mobarak Meshkhas Sanad Al-Bthaly **Low quality a.k.a.:** na Abu Abdulrahman **Nationality:** Kuwaiti **Passport no.:** a) Kuwaiti passport number 101856740, issued on 12 May 2005 and expired on 11 May 2007 b) Kuwaiti passport number 002955916 **National identification no.:** na Kuwaiti national identification number 261122400761 **Address:** Al-Salibekhat area, Kuwait (residence as at Mar. 2009) **Listed on:** 16 Jan. 2008 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

QI.A.237.08. Name: 1: JABER 2: ABDALLAH 3: JABER 4: AHMAD AL-JALAHMAH

Name (original script): جابر عبد الله جابر أحمد الجلاهمة

Title: na **Designation:** na **DOB:** 24 Sep. 1959 **POB:** Al-Khitan area, Kuwait **Good quality a.k.a.:** a) Jaber Al-Jalahmah b) Abu Muhammad Al-Jalahmah c) Jabir Abdallah Jabir Ahmad Jalahmah d) Jabir 'Abdallah Jabir Ahmad Al-Jalahmah e) Jabir Al-Jalhami **Low quality a.k.a.:** a) Abdul-Ghani b) Abu Muhammad **Nationality:** Kuwaiti **Passport no.:** a) 101423404 b) Kuwaiti passport number 2541451, valid until 16 Feb. 2017 c) Kuwaiti passport number 002327881 **National identification no.:** na **Kuwaiti national identification number** 259092401188 **Address:** na Kuwait (residence as at Mar. 2009) **Listed on:** 16 Jan. 2008 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

QI.A.203.05. Name: 1: FARHAD 2: KANABI 3: AHMAD 4: na

Name (original script): فرهاد كنابي أحمد

Title: na **Designation:** na **DOB:** 1 Jul. 1971 **POB:** Arbil, Iraq **Good quality a.k.a.:** a) Kawa Hamawandi b) Kawa Omar Achmed **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweise") A 0139243 **National identification no.:** na **Address:** Kempten prison, Germany **Listed on:** 6 Dec. 2005 (amended on 31 Jul. 2006, 25 Jan. 2010) **Other information:** Sentenced for supporting a terrorist organization to 5 years and 6 months of imprisonment in Germany on 9 Jul. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 5 Oct. 2009.

QI.M.206.05. Name: 1: IBRAHIM 2: MOHAMED KHALIL 3: na 4: na

Name (original script): ابراهيم محمد خليل

Title: na **Designation:** na **DOB:** 2 Jul. 1975 **POB:** Mosul, Iraq **Good quality a.k.a.:** a) Khalil Ibrahim Jassem, born 2 May 1972 in Baghdad, Iraq b) Khalil Ibrahim Mohammad, born 3 Jul. 1975 in Mosul, Iraq c) Khalil Ibrahim Al Zafiri, born 1972 d) Khalil, born 2 May 1975 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweise") A 0003900 **National identification no.:** na **Address:** Frankenthal prison, Germany **Listed on:** 6 Dec. 2005 (amended on 25 Jan. 2010) **Other information:** In detention in Germany since Jan. 2005. Sentenced for membership in a terrorist organization and attempted organized fraud to 7 years of imprisonment in Germany on 6 Dec. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 5 Oct. 2009.

QI.R.75.02. Name: 1: ABDELHALIM 2: HAFED 3: ABDELFATTAH 4: REMADNA

Name (original script): عبد الحليم رمادنا

Title: na **Designation:** na **DOB:** 2 Apr. 1966 **POB:** Biskra, Algeria **Good quality a.k.a.:** Abdelhalim Remadna **Low quality a.k.a.:** Jalloul **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 3 Sep. 2002 (amended on 12 Apr. 2006, 7 Apr. 2008, 3 Jun. 2009, 25 Jan. 2010) **Other information:** On 2 Feb. 2004, sentenced to 7 years and 6 months of imprisonment by the Tribunal of Milan. Was detained in Italy until being deported to Algeria on 13-12 Aug. 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Dec. 2009.

QI.M.129.03. Name: 1: DJAMEL 2: MOUSTFA 3: na 4: na

Name (original script): جمال مصطفى

Title: na **Designation:** na **DOB:** 28 Sep. 1973 **POB:** Tiaret, Algeria **Good quality a.k.a.:** **a)** Ali Barkani, born 22 Aug. 1973 in Morocco **b)** Kalad Belkasam, born 31 Dec. 1979 **c)** Mostafa Djamel, born 31 Dec. 1979 in Maskara, Algeria **d)** Mostefa Djamel, born 26 Sep. 1973 in Mahdia, Algeria **e)** Mustafa Djamel, born 31 Dec. 1979 in Mascara, Algeria **f)** Balkasam Kalad, born 26 Aug. 1973 in Algiers, Algeria **g)** Bekasam Kalad, born 26 Aug. 1973 in Algiers, Algeria **h)** Belkasam Kalad, born 26 Aug. 1973 in Algiers, Algeria **i)** Damel Mostafa, born 31 Dec. 1979 in Algiers, Algeria **j)** Djamel Mostafa, born 31 Dec. 1979 in Maskara, Algeria **k)** Djamel Mostafa, born 10 Jun. 1982 **l)** Djamel Mostafa, born 31 Dec. 1979 in Maskara, Algeria **m)** Djamel Mostafa, born 31 Dec. 1979 in Algiers, Algeria **n)** Fjamel Moustfa, born 28 Sep. 1973 in Tiaret, Algeria **o)** Djamel Mustafa, born 31 Dec. 1979 **p)** Djamel Mustafa, born 31 Dec. 1979 in Mascara, Algeria **Low quality a.k.a.:** Mustafa **Nationality:** Algerian **Passport no.:** **a)** Algerian birth certificate, issued for Djamel Mostefa, born on 25 Sep. 1973 in Mehdiya, Tiaret province, Algeria **b)** Counterfeit Danish driving licence no. 20645897, made out to Ali Barkani, born on 22 Aug. 1973 in Morocco **National identification no.:** na **Address:** Algeria **Listed on:** 23 Sep. 2003 (amended on 7 Sep. 2007, 7 Apr. 2008, 25 Jan. 2010) **Other information:** **a)** Name of father: Djelalli Moustfa **b)** Name of mother: Kadeja Mansore. In prison in Germany as of Aug. 2006. Sentenced for supporting a terrorist group to 5 years of imprisonment on 26 Oct. 2005. Deported to Algeria in Sep. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

QI.A.25.01. Name: 1: SHAFIQ 2: BEN MOHAMED 3: BEN MOHAMED 4: AL-AYADI

Name (original script): شفيق بن محمد بن محمد العيادي

Title: na **Designation:** na **DOB:** **a)** 21 Jan. 1963 **b)** 21 Mar. 1963 **POB:** Sfax, Tunisia **Good quality a.k.a.:** **a)** Bin Muhammad, Ayadi Chafiq **b)** Ayadi Chafik, Ben Muhammad **c)** Aiadi, Ben Muhammad **d)** Aiady, Ben Muhammad **e)** Ayadi Shafiq Ben Mohamed **f)** Ben Mohamed, Ayadi Chafiq **g)** Chafiq Ayadi **h)** Chafik Ayadi **i)** Ayadi Chafiq **j)** Ayadi Chafik **k)** Ajadi Chafik **Low quality a.k.a.:** Abou El Baraa **Nationality:** **a)** Tunisian **b)** Bosnia and Herzegovina citizenship withdrawn in Jul. 2006 **Passport no.:** **a)** Bosnia and Herzegovina passport number 3449252, issued on 30 May 2001 by the Consular Office of Bosnia and Herzegovina in London, expired on 30 May 2006 **b)** Tunisian passport number E 423362 issued in Islamabad, issued on 15 May 1988, expired on 14 May 1993 **c)** Bosnia and Herzegovina passport number 0841438, issued on 30 Dec. 1998, expired on 30 Dec. 2003 **d)** Bosnia and Herzegovina passport number 0898813, issued on 30 Dec. 1999 in Sarajevo, Bosnia and Herzegovina **National identification no.:** 1292931 **Address:** **a)** Helene Meyer Ring 10-1415-80809, Munich, Germany **b)** 129 Park Road, NW8, London, England **c)** 28 Chaussée de Lille, Mouscron, Belgium **d)** Last registered address in Bosnia and Herzegovina: 20 Provare Street, Sarajevo, ~~Bosnia and Herzegovina~~ **e)** Dublin, Ireland (residence as at Aug. 2009) **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003, 23 Jan. 2004, 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 31 Jul. 2006, 16 Sep. 2008, 24 Mar. 2009, 25 Jan. 2010) **Other information:** The Belgian address is a P.O. Box. Belgian authorities state that this person never resided in Belgium. Reportedly living in Dublin, Ireland. His father's name is Mohamed, his mother's name is Medina Abid. Associated with Al-Haramain Islamic Foundation (~~listed under permanent reference number QE.A.71.02.~~). His name has been removed from all registers of Bosnia and Herzegovina citizens and he has no valid Bosnia and Herzegovina identification document. Tunisian authorities issued an arrest warrant for him on 19 Feb. 1994. Sentenced in absentia by a Military Tribunal of Tunis, Tunisia, to 10 years of imprisonment in 1995. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

QI.S.222.06. Name: 1: NESSIM 2: BEN ROMDHANE 3: SAHRAOUI 4: na

Name (original script): نسيم بن رمضان صحراوي

Title: na **Designation:** na **DOB:** 3 Aug. 1973 **POB:** Bizerta, Tunisia **Good quality a.k.a.:** a) Dass b) Nasim al-Sahrawi **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 2 Aug. 2006 (amended on 1 Sep. 2009, 25 Jan. 2010) **Other information:** He is subject to Tribunale di Milano Custody Order n. 36601/2001 R.G.N.R. of 17 May 2005 – 7464/2001 R.G.GIP. He was expelled from Italy in 2002. He was ~~accused and~~ prosecuted for conspiracy to commit terrorist acts in Italy and abroad and sentenced on 20 Dec. 2007 to ~~six~~ 6 years of detention by the Milan Assizes Court, Italy, for belonging to a criminal association with terrorist aims and for receiving stolen goods. The sentence was confirmed on 20 Nov. 2008 by the Milan Assizes Appeal Court. Sentenced in Tunisia to ~~six~~ 4 years for terrorist activity and in prison in Tunisia as at Jun. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009

QI.S.270.09. Name: 1: ATILLA 2: SELEK 3: na 4: na

Title: na **Designation:** na **DOB:** 28 Feb. 1985 **POB:** Ulm, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Muaz **Nationality:** German **Passport no.:** German passport number 7020142921 issued in Ulm, Germany, valid until 3 Dec. 2011 **National identification no.:** German national identity card number (Bundespersonalausweis Nr.) 702092811, issued in Ulm, Germany, valid until 6 Apr. 2010 **Address:** Kauteräckerweg 5, 89077 Ulm, Germany **Listed on:** 18 Jun. 2009 (amended on 25 Jan. 2010) **Other information:** Arrested in Turkey on 6 Nov. 2007 and extradited to Germany. In prison in Germany since 20 Nov. 2008 (as at May 2009). Member of the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QE.I.119.05-).

QI.A.253.08. Name: 1: KHALIFA 2: MUHAMMAD 3: TURKI 4: AL-SUBAIY

Name (original script): خليفة محمد تركي السبيعي

Title: na **Designation:** na **DOB:** 1 Jan. 1965 **POB:** na **Good quality a.k.a.:** a) Khalifa Mohd Turki Alsubaie b) Khalifa Mohd Turki al-Subaie c) Khalifa Al-Subayi d) Khalifa Turki bin Muhammad bin al-Suaiy **Low quality a.k.a.:** na **Nationality:** Qatari **Passport no.:** Qatari passport number 00685868 issued in Doha on 5 Feb. 2006 and expiring on 4 Feb. 2011 **National identification no.:** Qatari identity card number 26563400140 **Address:** na Doha, Qatar **Listed on:** 10 Oct. 2008 (amended on 25 Jan. 2010) **Other information:** Qatar-based terrorist financier and facilitator who has provided financial support to, and acted on behalf of, the senior leadership of Al-Qaida (~~listed under permanent reference number QE.A.4.01~~), including moving recruits to Al-Qaida training camps in South Asia. In Jan. 2008, convicted in absentia by the Bahraini High Criminal Court for financing terrorism, undergoing terrorist training, facilitating the travel of others to receive terrorist training abroad, and for membership ~~to~~ in a terrorist organization. Arrested in Qatar in Mar. 2008. Served his sentence in Qatar (as of Jun. 2008) and has been released from detention. Mother's name is Hamdah Ahmad Haidoos.



QI.A.74.02. Name: 1: TAREK 2: BEN HABIB 3: BEN AL-TOUMI 4: AL-MAAROUFI

Name (original script): طارق بن الحبيب بن التومي المعروف في

Title: na **Designation:** na **DOB:** 23 Nov. 1965 **POB:** Ghardimaou, Tunisia **Good quality a.k.a.:** a) Abu Ismail b) Abou Ismail el Jendoubi c) Abou Ismail Al Djoundoubi **Low quality a.k.a.:** na **Nationality:** a) Tunisian b) Belgian national since 8 Nov. 1993 **Passport no.:** Tunisian passport number E590976, issued on 19 Jun. 1987 expired on 18 Jun. 1992 **National identification no.:** na **Address:** a) Gaucheret 193, 1030 Schaerbeek, Brussels, Belgium b) Rue de l'Agriculture 172, 1030 Schaerbeek, Brussels, Belgium c) Rue Léon Théodore 107/1, 1090 Jette, Brussels, Belgium **Listed on:** 3 Sep. 2002 (amended on 26 Nov. 2004, 20 Dec. 2005, 31 Jul. 2006, 3 Jul. 2007, 10 Aug. 2009, 25 Jan. 2010) **Other information:** Arrested in Belgium on 18 Dec. 2001 and sentenced to 6 years imprisonment in Sep. 2003. His sentence was increased to 7 years in appeal (decision taken on 9 Jun. 2004). Released since the beginning of 2008. Re-arrested in June 2009 for failing to comply with the terms of his conditional release.

QI.A.20.01. Name: 1: MOHAMMAD 2: HAMDI 3: MOHAMMAD SADIQ 4: SADIQ AL-AHDAL

Name (original script): محمد حمدي محمد صادق الأهدل

Title: na **Designation:** na **DOB:** 19 Nov. 1971 **POB:** Medina, Saudi Arabia **Good quality a.k.a.:** a) Al-Hamati, Muhammad b) Muhammad Muhammad Abdullah Al-Ahdal c) Mohamed Mohamed Abdullah Al-Ahdal **Low quality a.k.a.:** a) Abu Asim Al-Makki b) Ahmed **Nationality:** Yemeni **Passport no.:** Yemeni passport number 541939 issued in Al-Hudaydah, Yemen, issued on 31 Jul. 2000 in the name of Muhammad Muhammad Abdullah Al-Ahdal **National identification no.:** Yemeni identity card number 216040 **Address:** Jamal street, Al-Dahima alley, Al-Hudaydah, Yemen **Listed on:** 17 Oct. 2001 (amended on 30 Jan. 2009, 25 Jan. 2010) **Other information:** Responsible for the finances of Al-Qa'ida (listed under permanent reference number QE.A.4.01) in Yemen. Accused of involvement in the attack on the USS Cole in 2000. Arrested in Yemen in Nov. 2003. Sentenced to three years and one month of imprisonment by the specialized criminal court of first instance in Yemen. Released on 25 Dec. 2006 after the completion of his sentence.

QI.H.3.01. Name: 1: SALIM 2: AHMAD 3: SALIM 4: HAMDAN

Name (original script): سالم أحمد سالم حمدان

Title: na **Designation:** na **DOB:** 1965 **POB:** a) Al-Mukalla, Yemen b) Al-Mukala, Yemen **Good quality a.k.a.:** a) Saqr Al-Jaddawi (الكنية صقر الجداوي) b) Saqar Al Jadawi c) Saqar Aljawadi d) Salem Ahmed Salem Hamdan **Low quality a.k.a.:** na **Nationality:** Yemeni **Passport no.:** Yemeni passport number 00385937 **National identification no.:** na **Address:** a) Shari Tunis, Sana'a, Yemen, (previous address) b) Located in Yemen since Nov. 2008 **Listed on:** 25 Jan. 2001 (amended on 25 Jul. 2006, 23 Apr. 2007, 30 Jan. 2009, 17 Jul. 2009, 25 Jan. 2010) **Other information:** Driver and private bodyguard to Usama bin Laden (QI.B.8.01) from 1996 until 2001. Transferred from United States custody to Yemen in Nov. 2008.



QI.B.107.03. Name: 1: SHAMIL 2: SALMANOVICH 3: BASAYEV 4: na

Name (original script): Басаев Шамиль Салманович

Title: na **Designation:** na **DOB:** 14 Jan. 1965 **POB:** a) Dyshni-Vedeno, Vedensk district, Chechen-Ingush Autonomous Soviet Socialist Republic b) Vedenskiy District, Chechnya Republic, Russia **Good quality a.k.a.:** a) Abdullakh Shamil Abu-Idris b) Shamil Basaev c) Basaev Chamil d) Basaev Shamil Shikhanovic **Low quality a.k.a.:** на a) Terek b) Lysy c) Idris d) Besznogy e) Amir f) Rasul g) Spartak h) Pantera-05 i) Hamzat j) General k) Baisanqur l) Walid m) Al-Agra n) Rizvan o) Berkut p) Assadula **Nationality:** Russian **Passport no.:** As of January 2002, Russian passport number was 623334 **National identification no.:** IY-OZH No 623334, issued on 9 Jun. 1989 by the Vedensk district **Address:** na **Listed on:** 12 Aug. 2003 (amended on 25 Jul. 2006, 2 Jul. 2007, 25 Jan. 2010) **Other information:** International arrest warrant issued by the Russian Government

D. Entities associated with Al-Qaida

QE.D.102.03. Name: DJAMAT HOUMAT DAAWA SALAFIA (DHDS)

Name (original script): جماعة حماة الدعوة السلفية

A.k.a.: a) El-Ahouel b) Djamaat Houmah Al-Dawah Al-Salafiat **F.k.a.:** на Katibat el Ahouel **Address:** Located in western Algeria **Listed on:** 11 Nov. 2003 (amended on 26 Nov. 2004, 7 Apr. 2008, 25 Jan. 2010) **Other information:** A branch of the Armed Islamic Group (GIA) (~~listed under permanent reference number~~ QE.A.6.01.) formed as a result of the break that occurred in 1996 when Afghanistan veteran Kada Benchikha Larbi decided to oppose the head of GIA. As at 1999, the group was led by Mohammed Benslim. Yahia Djouadi (QI.D.249.08) subsequently made DHDS part of the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Estimated in Nov. 2007 to comprise approx. 50 members. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009

QE.S.124.06. Name: SANABEL RELIEF AGENCY LIMITED

A.k.a.: a) Sanabel Relief Agency b) Sanabel L'il-Igatha c) SRA d) Sara e) Al-Rahama Relief Foundation Limited **F.k.a.:** na **Address:** a) 63 South Rd, Sparkbrook, Birmingham B 111 EX, United Kingdom b) 1011 Stockport Rd, Levenshulme, Manchester M9 2TB, United Kingdom c) P.O. Box 50, Manchester M19 25P, United Kingdom d) 98 Gresham Road, Middlesbrough, United Kingdom e) 54 Anson Road, London, NW2 6AD, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 25 Jan. 2010) **Other information:** Website: <http://www.sanabel.org.uk>. E-mail: info@sanabel.org.uk. Charity number: 1083469. Registration number: 3713110. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QE.A.117.04. Name: AL-HARAMAIN FOUNDATION (UNITED STATES OF AMERICA)

A.k.a.: na **F.k.a.:** na **Address:** a) 1257 Siskiyou Blvd., Ashland, OR 97520, United States of America b) 3800 Highway 99 S, Ashland, OR 97520, United States of America c) 2151 E Division St., Springfield, MO 65803, United States of America **Listed on:** 28 Sep. 2004 (amended on 25 Jan. 2010) **Other information:** The United States-based branch of Al-Haramain Foundation was formally established by Suliman Hamd Suleiman al-Buthe (QI.A.179.04) and another associate in 1997. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

The above-mentioned review pursuant to paragraph 25 of resolution 1822 (2008) is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (19 January 2010), the Committee has concluded its review of the following names:

Mohamed Abu Dhess (QI.A.130.03.) – review concluded on 19 January 2010

Aschraf al-Dagma (QI.A.132.03.) – review concluded on 19 January 2010

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the second update of the List in 2010.

26 January 2010